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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2477/2002

New Delhi this the 18th day of November, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)
Hon'ble Sh. Govindan S. Tampi, Member(A)

Sh. P. Nadarajan,
S/o Sh. P. Podiyan,
Private Secretary,
O/o CE(FM), CWC,
Room No. 801/N, Sewa Bhawan,
R.K. Puram,
New Delhi. Applicant

(through Sh. Rajesh K. Gogna, Advocate)

Versus

1. Union of India through
Under Secretary,
Ministry of Water Resources,
Shram Shakti Bhawan,
Rafi Marg,
New Delhi.
2. Under Secretary,
Central Water Commission,
308, Sewa Bhawan,
Ram Krishna Puram,
New Delhi-66.
3. Under Secretary,
Government of India,
Ministry of Power,
Shram Shakti Bhawan,
Rafi Marg,
New Delhi.
4. Deptt. of Personnel & Training,
Government of India. Respondents

ORDER (ORAL)
Hon'ble Dr. A. Vedavalli, Member(J)

Learned counsel for applicant seeks permission to withdraw the O.A. Permission granted. O.A. is dismissed as withdrawn.

(Govindan S. Tampi)
Member(A)

/vv/

(Dr. A. Vedavalli)
Member(J)

